

ITEM NO.108

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1411/2013

THE STATE OF MADHYA PRADESH

Appellant(s)

VERSUS

KALICHARAN & ORS.

Respondent(s)

Date : 27-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA
(VACATION BENCH)

For Appellant(s) Mr. R.K. Rathore, Adv.
Mr. Harsh Prasher, AOR

For Respondent(s) Mr. Md. Farman, AOR
Mr. Salman Khan, Adv.
Mr. Rahat A. Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

List the matter on 03.06.2019 for orders.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER